

NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

CORAM: SHRI SHYAM BABU GAUTAM
HON'BLE MEMBER (TECHNICAL)

TMT. T.KRISHNA VALLI
HON'BLE MEMBER (JUDICIAL)

PETITION No./IA No.	CP(IBC)/34/KOB/2023
SECTION	SEC 95(1) IBC R/W RULE 7(2)
NAME OF PARTIES	THE SOUTH INDIAN BANK V/S MRS. ALEMMA JACOB
PETITIONERS ADVOCATE/ PROFESSIONAL	JOSSY STEEPHEN KATTUR
RESPONDENTS ADVOCATE/ PROFESSIONAL	

17 April 2024

ORDER

IA(IBC)/13/KOB/2024 in CP(IBC)/34/KOB/2023

Matter heard for a considerable time and **reserved for orders.**

CP(IBC)/34/KOB/2023

Learned Counsel, Mr. Jossy Steephen Kattur appears physically on behalf of the Petitioner bank. Learned Counsel, Mr. Cyriac Tom appears physically on behalf of the Respondent. Learned Counsel, Mr. Akhil Suresh appears physically on behalf of the RP.

Matter heard for a considerable time and **reserved for orders.**

Sd /-

**SHYAM BABU GAUTAM
MEMBER (TECHNICAL)**

Sd /-

**T.KRISHNA VALLI
MEMBER (JUDICIAL)**